

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:257  
ANSWERED ON:09.08.2012  
VACANCIES FOR PHYSICALLY CHALLENGED  
Mahato Shri Narahari;Roy Shri Nripendra Nath

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether it is a fact that thousands of posts reserved for physically challenged persons are lying vacant in the Railways;
- (b) if so, the details thereof alongwith the details of recruitment made there-against during the last three years;
- (c) the reasons for such a huge number of vacancies under the said reserved category;
- (d) whether there is any court directive to the Railways to fill the said vacancies in a stipulated time-frame; and
- (e) if so, the details thereof and the action taken by the Railways in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI K. H. MUNIYAPPA )

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 257 BY SHRI NARAHARI MAHATO AND SHRI NRIPENDRA NATH ROY TO BE ANSWERED IN LOK SABHA ON 09.08.2012 REGARDING VACANCIES FOR PHYSICALLY CHALLENGED.

(a): Yes, Madam. Around 5900 posts in various categories, which are reserved for physically challenged persons, are vacant on the Railways.

(b): Information is being collected and will be laid on the Table of the House.

(c): Exemption in respect of certain posts in safety categories from the purview of reservation for persons with disabilities was being sought for from concerned authority. Pending finalization of the issue, vacancies were being kept unfilled.

(d) & (e): Yes, Madam. A Special Recruitment Drive has been launched by all field units of the Railways to fill up the backlog vacancies against physically handicapped quota. This is also in line with judgement pronounced by the Hon'ble High Court of Delhi on 7th March, 2012 in Writ Petition (C) No. 23132 of 2005, laying down a time -frame of six months for completion of the exercise.